GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1117
ANSWERED ON:16.08.2012
FUNDS PROVIDED UNDER MSDP
Abdulrahman Shri ;Gowda Shri D.B. Chandre;Jakhar Shri Badri Ram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) Whether it is a fact that many State Governments have not spent a large portion of funds allocated under Multi- Sectoral Development Programme (MSDP);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the pace of implementation of the said Programme has been slow;
- (d) if so, whether any assessment has been made to identify the reasons for slow implementation of the said Programme;
- (e) if so, the details thereof; and
- (f) the steps being taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) & (b): As per the reports received, States/UTs have utilized 75.30% of the amount released to them upto 31.03.2011 under Multi-sectoral Development Programme. The utilization certificates for releases made during 2011-12 and 2012-13 are due in the years 2012-13 and 2013-14 respectively. The State-wise details with regard to allocation, releases and utilization are given in the annexure.
- (c) to (e): In some of the States/UTs, the pace of implementation of MsDP has been slow due to late submission of plans by States/UTs, non- availability of land and location related problems, inordinate delay in transfer of fund by State/UTs to the district, non release of required State share and long gestation period of infrastructure projects. The details of utilization is at the annexure.
- (f): The matter has been taken up with the respective to Chief Ministers and Chief Secretaries of States by Minister of Minority Affairs and Secretary of the Ministry to sensitize the State Governments. A National Conference of State Ministers, Principal Secretaries and Secretaries of Minority Welfare was especially convened in June, 2012 to sort out the bottlenecks in implementation of minority welfare schemes. Regional conferences at different places are being held to review the pace of implementation of the programme locally, apart from regular reviews through video conferences.